श्री अटल बिहारी वाजपेयी : उसके बाद आपको विशेषाधिकार के उल्लंघन की सूचना दी गई और आप से कहा गया कि आप उनको यहां से उठाने की इजाजत दें। कारण है कि गृह मन्त्री महोदय ने जो वक्तव्य दिया था संसद सदस्यों की भुज में खावडा गिरतफारी के बारे में वह वक्तव्य तथ्यों के विपरीत था...

MR. SPEAKER : Shri Madhu Limaye has given notice of a motion of privilege, I belived.

श्री मधु लिमये : आप ऐसा करिये कि दो बजे इस पर थोड़ी सी चर्चा करने दीजिये।

MR. SPEAKER : The point was that the Home Minister stated in the House the other day that they were only restrained, not arrested.

श्री मधु लिमये : इतनी बात नहीं है। दो मिनट मेरी बात सुन लिजिये।

श्री दी० चं० शर्मा (गुरदासपुर) : मेरी बात भी सुनिये।

SHRI SONAVANE (Pandharpur) : Is this matter on the agenda today ? If not, why should it be taken up in this manner ? I object.

श्री मधु लिमये : एजंडे की क्या बात है ? यह विशेषाधिकार का मामला है।

SHRI SONAVANE : On a point of order. Can any member raise a question not on the agenda and can he be allowed to take the House by surprise ?

MR. SPEAKER : Any member can raise a question with the permission of the Speaker any time any day—that is the rule.

SHRI SONAVANE : You have not given him premission.

MR. SPEAKER : I was explaining the position. It is not that any member can raise anything he pleases. He can do it with the permission of the Speaker.

I have been discussing the motions and I did say that they felt that there is some discrepancy in what the Home Minister said the day before yesterday. He said that they were restrained, not arrested. The English language is so subtle that it is difficult to make a distinction between certain words. For me, it is much more difficult.

श्री मधु लिमये : दो मिनट के लिये मेरी विनती सुन लीजिये। इसके बारे में आप गृह मन्त्री जी से जानकारी मांगिये। आपको जो तार आया था उसमें शबद दिये ये डिटेंड एंड रिमूव्ड। गृह मन्त्री जी ने जो वक्तव्य दिया उस में उन्होंने कहा रेस्ट्रेंड एंड रिमूव्ड। हम लोगों को पुलिस अफसर ने यह कहा कि वी आर पुटिंग यू अंडर एरेस्ट। गृह मन्त्री ने कहा था कि नीयरेस्ट रेलवे स्टेशन है गांधीधाम है जबकि भुज होकर हम लोगों को गांधीधाम पर ले गये थे। भुज सब से नजदीक स्टेशन है। यह सब जो गलत जानकारी दी गई है और इसमें जो परस्पर विरोध है इसके बारे में गृह मन्त्री जी का बयान आए और बाद में मेरा विशेषाधिकार भंग का प्रेस्ताव आए।

SHRI D. C. SHARMA : Why have these heroes come back so soon ?

MR. SPEAKER : I have not come to any decision. It is before me. We have to know what the discrepancies are.

13.05 hrs.

PAPER LAID ON THE TABLE

Report of Commissioner for Scheduled Castes and Scheduled Tribes for 1966-67

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (DR. SMT. PHULRENU GUHA) : I beg to lay on the Table copy of the Report of the Commissioner for Scheduled Castes and Scheduled Tribes for the year 1966-67, under article 338(2) of the Constitution. [*Placed in Library. See* No. LT-1014/68].